GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT LOK SABHA UNSTARRED QUESTION NO. 875 ANSWERED ON 25/07/2023

INTEGRATION OF CRD

875. SHRI RAJMOHAN UNNITHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that Kerala Government has finished the process of integrating the Commissionorate of Rural Development Department (CRD)/ MGNREGS/ DRDA (PAU) with the Local Self Government Institutions of Kerala-when such Line departments are abolished and/or form part of a new Department/LSGI, the functional nature and priorities may change accordingly;
- (b) if so, whether the objectives of these Central schemes may be derailed by civic bodies with variant political motives and priorities;
- (c) whether the Central funds will be affected as the Line Departments will be abolished as part of the PRI Integration initiative in Kerala State and if so, the details thereof; and
- (d) whether the Government has conducted any study and investigation on the consequences of this State Government policy and if so, the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (d): As per the information furnished by the State Government of Kerala, under Kerala Panchayat Raj Act, Local Self Government Institutions (LSGIs) are not under the control of the Departments and vice versa. Hence, the question of integration of line departments like CRD, MGNREGS State Mission or DRDA (PAU) with LSGIs does not arise. State and District Level administrative offices have been integrated only for functional purposes and there is no change in the institutions of local self Government. The State Government has also informed that no department has been abolished and programmes and schemes are not changed or modified. The objectives of the central schemes have not been derailed as there is no integration of civic bodies with the department. Further, the State Government informed that management of central funds will not be affected as it is not abolition of line departments, but their integration to enable greater convergence of resources and technical know-how that has happened as part of the integration initiatives. All the central schemes are under implementation as per the Central Guidelines issued from time to time. This Ministry has not conducted any study and investigation on the consequences of this State Government Policy.
